(1)		(2)			(3)
23	A & N Islan	. & N Island Portblair			
24	Arunachal P.		06		
25	Chandigarh	•		•	06
26	Delhi .		•	•	30
27	Goa Diu Da	man			05
28	Pondicherry		•		02
29	Mizoram	•	•	•	01
-		Total			740

# Steps to Literate Adults

4425. DR. LAL BAHADUR RAWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the target fixed to literate adults during 1990-91 and the amount spent thereon alongwith the success achieved in this regard;
- (b) whether Government propose to formulate any scheme to achieve more success in this regard;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Against the target of enrolling 177.33 lakh persons during 1990-91, an enrolment of 118.77 lakh persons has been reported so far. Besides, total literacy campaigns covering about 30.00 million illiterates in different age groups have also been launched in 45 districts in different States/Uts in the country. An expenditure of Rs. 131.15 crores was incurred by the Central Govt. and an amount of Rs. 55.12 crores provided for as an outlay in the State Sector for 1990-91 is also estimated to have been incurred on various programmes relating to Adult Education.

(b) to (d) In order to give a new thrust to the National Literacy Mission certain steps have been taken in this direction. These are—

Adopting the Improved Pace and Content of Learning (IPCL) which is a new learning strategy designed to reduce the duration of learning, sustain the motivation of the learners, instil an element of self confidence in the learners and making learning a lively and joyous exercise.

Adopting the area approach, which implies that all projects of adult education should be area specific, time bound, result-oriented and cost effective.

Implementing and expanding total literacy campaigns to cover 25-30 additional districts during 1991-92 under the leadership of the District Collectors based on area approach and the IPCL technique of teaching/learning.

Implementation of centre-based programme in districts not covered by total literacy campaigns, following the principles of area approach.

Identification and increasing involvement of voluntary agencies in literacy programmes.

Larger involvement of students of schools and colleges, non-student educated youth, teachers, and persons from other sections of society to make the National Literacy Mission a people's movement.

# Inclusion of Hindus of Banjara Caste in the Scheduled Tribe List

4426. SHRI BHAGWAN SHAN-KAR RAWAT: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to include Hindus of Banjara caste, who are at present in the list of backward castes in Uttar Pradesh in the schedule of Scheduled Tribes of the Constitution; and

(b) if so, the details thereof and when a decision is likely to be taken in this regard?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) Any amendment in the existing lists of Scheduled Tribes can be made only through an Act of Parliament as laid down in Article 342(2) of the Constitution.

# Navchetna Sansthan at Varanasi, Uttar Pradesh

4427. SHRI HARIKEWAL PRA-SAD: Will the Minister of WEL-FARE be pleased to state:

- (a) whether Government have received any complaints regarding working of 'Navchetna Sansthan' at Varanasi, Uttar Pradesh:
  - (b) if so, the action taken in matter;
- (c) whether the Ministry had taken a decision to send some officers to Varanasi for investigation;
- (d) whether those officers have since conducted the enquiry; and
  - (e) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir.

(b) to (e) The complaints are under enquiry. Earlier, the enquiry had been entrusted to one of the Joint Secretaries of the Ministry but he could not carry out the enquiry and he has since been transferred. The enquiry has now been entrusted to the State Government of Uttar Pradesh and the enquiry report is awaited.

[English]

#### Rights of Tribals

4428. SHRI BHAGEY GOBAR-DHAN: Will the Minister of ENVI-RONMENT AND FORESTS be pleased to state:

- (a) whether the Government have advised the States to confer long-term heritable but inalienable rights in respect of land belonging to tribals living in forest villages; and
- (b) the response of States in pursuance of the aforesaid advice?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI KA-MAL NATH): (a) Yes, Sir. The Government of India has issued guidelines to all the State Governments to convert forest villages into revenue villages by conferring heritable but inalienable rights on the land under cultivation to the villagers.

(b) No specific proposals in this regard have been received from the State Governments.

[Translation]

# Industrial Training Institutes Imparting Vocational Training

- 4429. SHRI RAM NARAIN BER-WA: Will the Minister of LABOUR be pleased to state:
- (a) the number of Industrial Training Institutes for imparting vocational training set up during the last three years, State-wise:
- (b) whether Government propose to set up more vocational institutes, during Eighth Five Year Plan; and
- (c) if so, the targets fixed in this regard, State-wise?

MINISTER IN THE DEPUTY LABOUR **MINISTRY** OF SINGH GHATO-(SHRI PABAN WAR): (a) A statement indicating the of Industrial State-wise number Training Institutes set up and brought under the purview of National Council for Vocational Training during the last three years is given below.